

GOVERNMENT OF PUNJAB
DEPARTMENT OF HEALTH AND FAMILY WELFARE
(HEALTH – VI BRANCH)

ORDER

In continuation of office order No. PS/SHFW/2020/176-182 dated 14.03.2020, keeping in view of the emergent situation due to spread of COVID-19 and under the proviso of Rule-2 of 'the Punjab Civil Services (First Amendment) Rules, Vol-1, Part-1, 2020', as one time measure, all the ministerial staff, drivers and Group-D Staff/Ward Attendants working with the Government of Punjab in the Department of Health and Family Welfare shall continue to work, irrespective of their age after retirement, till 30th September, 2020. However, these employees who would be on this extension would not be eligible for any promotion or additional perks.

This issues with the approval of Hon'ble Chief Minister, Punjab

Dated, Chandigarh

Anurag Aggarwal, I.A.S
Principal Secretary to Government of Punjab
Department of Health and Family Welfare

Endst. No. . HFW-HTH-602A/5/2020-2H6/849 Dated: 30.3.2020 Chandigarh

A copy is forwarded to following for information and further necessary action:-

1. Chief Principal Secretary to Chief Minister, Punjab
2. Principal Secretary to Government of Punjab, Department of Finance
3. Principal Secretary to Government of Punjab, Department of Personnel
4. Director, Health and Family Welfare, Punjab
5. All Civil Surgeons in the State of Punjab
6. Secretary to Principal Secretary, Health and Family Welfare Punjab
7. PS to Secretary Health cum MD NHM Punjab
8. PS to Secretary Health cum MD PHSC

Secretary Health and Family Welfare
Anurag Aggarwal
30/3/20

ਪਿੰ:ਅੰ:ਨੰ: HFW-HTH602A/5/2020/2H6/849

ਮਿਤੀ, ਚੰਡੀਗੜ੍ਹ: 30-03-2020

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਹੇਠ-ਲਿਖਿਆ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ:-

1. ਮੁੱਖੀ, ਹੋਮੀਓਪੈਥਿਕ ਵਿਭਾਗ, ਪੰਜਾਬ, ਸੈਕਟਰ-11, ਚੰਡੀਗੜ੍ਹ।
2. ਡਾਇਰੈਕਟਰ, ਆਯੁਰਵੈਦਿਕ, ਪੰਜਾਬ ਚੰਡੀਗੜ੍ਹ।

ਮੁਖਰਡ
30/3/20

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ਮਹਾਂਸ਼ਾਹਿ
ਸੁਪਰਡੈਂਟ
30/3/20